

NATIONAL COMPANY LAW TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

C.P NO. 34(ND)/2012  
CA NO.

CORAM:

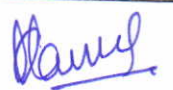

PRESENT: SH. R. VARDHARJAN  
HON'BLE MEMBER (J)

SH. S. K. MOHAPATRA  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF <sup>Special</sup> PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 25.10.2016

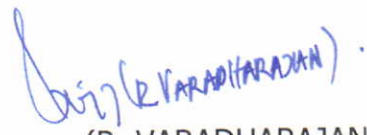
NAME OF THE COMPANY: Dr. Jang Bahadur Singh & Ors.  
Vs.  
M/s. Frick India Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the  
Companies Act 2013.

| S.NO. | NAME                      | DESIGNATION | REPRESENTATION | SIGNATURE   |
|-------|---------------------------|-------------|----------------|---|
| 1.    | Mrs. REKHA PALLI, CR-ADV. |             | RESPONDENTS    |   |
| 2.    | GAURAV VARMA, ADV.        |             |                |   |
| 3.    | Mr. Krishan Venugopal     | Sr. Adv.    | Petitions      |  |
| 4.    | Mr. Powinder              | Adv         | "              |   |

**Order**

Both sides are present. The matter may be posted for hearing on 29.11.2014  
before the Hon'ble Principal Bench.

  
(R. VARADHARAJAN)  
MEMBER(J)

  
(S.K. MOHAPATRA)  
MEMBER (T)